

(2023) 02 ITAT CK 0128

Income Tax Appellate Tribunal (Delhi D Bench)

Case No: Income Tax Appeal No. 1929, 1930/DEL/2022

Adobe Systems Software Ireland
Ltd

APPELLANT

Vs

ACIT

RESPONDENT

Date of Decision: Feb. 28, 2023

Acts Referred:

- Income Tax Act, 1961 - Section 44BB, 44BBA, 143(3), 144C(13), 234D, 244A, 270A, 274

Hon'ble Judges: G.S. Pannu, P; Saktijit Dey, J

Bench: Division Bench

Advocate: Kanchun Kaushal, Rishabh Malhotra, Gangadhar Panda

Final Decision: Allowed

Judgement